

[Shri K. C. Reddy]

or her utmost to the National Defence Fund? Sir, I hope this Bill will be passed unanimously and with acclamation.

Mr. Deputy-Speaker: The question is:

"That the Bill further to amend the Companies Act, 1956, be taken into consideration."

The motion was adopted.

Mr. Deputy-Speaker: We will now take the Bill clause by clause.

The question is:

"That clauses 2 and 3 stand part of the Bill".

The motion was adopted.

Clauses 2 and 3 were added to the Bill.

Clause 1, the Enacting formula and the Long Title were added to the Bill

Shri K. C. Reddy: Sir, I beg to move:

"That the Bill be passed".

Mr. Deputy-Speaker: The question is:

"That the Bill be passed".

The motion was adopted.

14.34 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

TENTH REPORT

Shri Hem Raj (Kangra): Sir, I beg to move:

"That this House agrees with the Tenth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 15th November, 1962."

Mr. Deputy-Speaker: The question is:

"That this House agrees with the Tenth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 15th November, 1962."

The motion was adopted.

Mr. Deputy-Speaker: Now, non-official Bills to be introduced. Shri Shree Narayan Das—not here. Shri Diwan Chand Sharma—not here.

13.35 hrs.

CENTRAL SILK BOARD (AMENDMENT) BILL*.

(Amendment of sections 4 and 6) by Shri Sham Lal Saraf

Shri Sham Lal Saraf (Jammu and Kashmir): Sir, I beg to move for leave to introduce a Bill further to amend the Central Silk Board Act, 1948.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Central Silk Board Act, 1948."

The motion was adopted.

Shri Sham Lal Saraf: Sir, I introduce the Bill.

12.35½ hrs.

LENGTH OF CINEMATOGRAPH FILMS (CEILING) BILL*
by Shri Rameshwar Tantia

Shri Rameshwar Tantia (Sikar): Sir, beg to move for leave to introduce a Bill to provide for the fixation of ceiling on the length of cinematograph films produced in the country.

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